

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-917(ND)2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.05.2019.**

**NAME OF THE COMPANY: M/s. Ved Contracts Pvt. Ltd. V/s. M/s. RG
Infra Build Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s. 9 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. Amit Prabhat Deshpande, Advocate for the Petitioner.
Mr. Sandeep Bhuraria, Ms. Aishwarya Kaushiq and
Mr. Aman Anand, Advocates for the Respondent.**

ORDER

Ld. Counsel for the Corporate Debtor submits that they have not been able to submit their reply in the Registry. Let steps be taken. Copy of the same be supplied to the Ld. Opp. Counsel.

To come up for arguments on 6th June, 2019.

—Sd—

**(Dr. V.K. Subburaj)
Member (T)**

—Sd—

**(Ina Malhotra)
Member (J)**